

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3590**

**TO BE ANSWERED ON THE 8th AUGUST, 2017/ SHRAVANA 17, 1939 (SAKA)
HUMAN TRAFFICKING TO CHINA AND GULF COUNTRIES**

3590. SHRI P.V. MIDHUN REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether human trafficking to China and Gulf countries without valid visas is on the rise;

(b) if so, the details thereof; and

(c) the steps, the Government proposes to take to prevent this menace?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): As per information received from the Ministry of External Affairs, some cases where unscrupulous agents had brought Indian workers to Iraq without valid visa were reported. Details of the cases are at Annex-I. In so far as China is concerned, it has been reported that some Indians in China were brought with the promise of good salary/jobs. They were reportedly duped and abandoned by the travel agencies. The Mission in China arranged for their return to India. Details of these Cases are at Annex-II.

(c) Visual and print media campaigns are launched by MEA from time to time for promoting legal and safe migration and encouraging emigrants to use the services of registered Recruiting Agents to avoid being trapped by illegal/fake agents. The Ministry of External Affairs had also issued a Standard Operating Procedure in May 2016 to be followed by the States on receipt of complaints regarding cheating by illegal agents on the pretext of providing overseas jobs.

To address the general issue of Human Trafficking, the Ministry of Home Affairs issues advisories to all States and UTs from time to time providing guidance to check the menace of Human Trafficking, both inter-State and trans-national. The Government of India has provided financial assistance to the States for setting up Anti-Human Trafficking Units at District level. Training is also provided to State Police personnel in prevention and investigation of the crime of trafficking. The Government of India has also signed bilateral Memorandums of Understanding with UAE and Bangladesh on prevention of Human Trafficking.

Details of cases Iraq

(i) One Indian lady was duped by a travel agent in India promising to provide office job but was forced to work as a maid in different places in Iraq. The Mission intervened and sent her back to India in March 2016.

(ii) In August, 2016, complaints were received from 28 Indian nationals in the Iraq Mission, who were duped by their agents in India and were brought to Basra. The Embassy provided consular/financial assistance for return of all 28 Indian nationals, including eight Indians who had been arrested and sentenced to four-months in jail by Iraqi authorities on charges of entering Iraq on fake visa.

(iii) The Iraq Mission received a complaint from eight Indian nationals in June 2017, who were cheated by their agents and brought to Basra on forged visas.

Number of Human Trafficking cases reported in China

S. No.	Name of the Mission in China dealing with Human Trafficking case	No. of cases during the year 2016	No. of cases during the year 2017
1	Beijing	23	32
2	Shanghai	0	0
3	Guangzhou	0	1
4	Hong Kong	0	0
Total		23	33